

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 130**  
**(IB)-125(PB)/2020**

**IN THE MATTER OF:**

New Era Advisors Pvt Ltd

...

Applicant/Petitioner

Vs

Alcobex Metals Ltd

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Dinkar Singh, Rohit Singh,  
Mr. Abhay Kaushik, Advocates

For the Respondent :

**ORDER**

List on 10.03.2021.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT SARANGI)**  
**MEMBER (TECHNICAL)**